O.A. No. 73 of 2008

Order dated: 19.04.2010

CORAM:

Hon'ble Mr. B.V.Rao, Member(Judl.)
Hon'ble Mr. C.R.Mohapatra, Member (Admn.)

Heard Mr. N.R.Routray, Ld. Counsel for the applicant and Mr. S.K.Ojha, Ld. Standing Counsel appearing for the Respondents.

Having considered the submissions made by the Ld. Counsel for the applicant that the grievance of the applicant has been already redressed by the authorities during pendency of this O.A., the O.A. is accordingly disposed of.

MEMBER (A)

MEMBER(J)